

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 2293
ANSWERED ON 16/12/2024**

SPECIFIC BENEFITS AND TURNAROUND TIME UNDER PM AWAS YOJANA (URBAN)

NO. 2293. SHRI GOLLA BABURAO :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned under the Pradhan Mantri Awas Yojana (Urban) for SC / ST / OBC beneficiaries in the State of Andhra Pradesh;
- (b) the number of houses completed and handed over to beneficiaries from these communities;
- (c) the average time elapsed between identification of beneficiaries to completion of projects in a habitable condition; and
- (d) whether any special provisions are being considered for transgender individuals from SC/ST / OBC communities under this scheme?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including Andhra Pradesh. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing In Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). Based on the project proposals submitted by States/Union Territories (UTs), as on 02.12.2024, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 114.23 lakh have been grounded and 88.32 lakh are completed/delivered to the beneficiaries across the country. A total of 21,37,028 houses have been sanctioned in the State of Andhra Pradesh, of which, 14.62 lakh houses have been sanctioned and 6.48 lakh houses completed/delivered to the beneficiaries of SC/ST/OBC under PMAY-U.
- (c): PMAY-U is a demand driven scheme. The identification of the beneficiaries is done by respective State/UT Governments based on eligibility criteria defined in the PMAY-U scheme guidelines. Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC) in phased manner. The construction period of projects sanctioned under PMAY-U under different verticals is between 12-36 months from the date of approval. The Ministry conducts rigorous review on monthly basis with States/UTs to complete the remaining houses within the stipulated timeframe.

- (d): Further, as per the PMAY-U Guidelines, preference under the Scheme, subject to beneficiaries being from EWS/ LIG/ MIG segments, are given to Manual Scavengers, Women (with overriding preference to widows, single women), persons belonging to Scheduled Castes/Scheduled Tribes/Other Backward Classes, Minorities, Persons with disabilities and Transgender persons belonging to Scheduled Castes/Scheduled Tribes/Other Backward Classes, Minorities, Persons with disabilities and Transgender.

Learning from the experiences of Pradhan Mantri Awas Yojana - Urban (PMAY-U), Ministry of Housing and Urban Affairs has launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/Union Territories (UTs) have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

As per the scheme guidelines of PMAY-U 2.0, preference under the scheme is given to Widows, single women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/ Scheduled Tribes, Minorities and other weaker and vulnerable sections of the society. Special focus will be given to Safai Karmi, Street Vendors identified under PM SVANidhi Scheme and different artisans under PM Vishwakarma Scheme, Anganwadi workers, building and other construction workers, residents of slums/chawls and other groups identified during operation of PMAY-U 2.0.
